

**M/s Khanna Halftone Company**  
**Vs.**  
**Ram Kishore & Ors.**

E. No.

New No.

21.07.2020

E-file is received by way of assignment by the Ld. Senior Civil Judge by sending e-mail dated 21.07.2020. It be checked and registered.

Present:      None.

To come up for consideration on 27.07.2020 at 11:15 am. Ahlmad is directed to provide the details required for joining of the court proceedings through video conference on the next date of hearing, to the Ld. Counsel for the petitioner.

(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
21.07.2020